

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.431
Appeal No. 870/252/ND/2019

IN THE MATTER OF:

Deputy Commissioner Income Tax	...	Applicant
Versus		
ROC &(M/s Radiant Aviation Services Pvt. Ltd.	...	Respondent

Order under Section 252.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Easha, Mr. Sanjay Kumar, Standing Counsels
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
20.01.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV